

## PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Now, Papers to be laid on the Table.

### Notifications of the Ministry of Commerce and Industry

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JITIN PRASADA): Sir, I lay on the Table:—

(A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under Section 16, Section 17 and sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016:-

- (1) S.O. 1018(E), dated the 5<sup>th</sup> March, 2024, publishing the Resin Treated Compressed Wood Laminates (Quality Control) Order, 2024.
- (2) S.O. 1071(E), dated the 6<sup>th</sup> March, 2024, publishing the Potable Water Bottles (Quality Control) Order, 2024.
- (3) S.O. 1072(E), dated the 6<sup>th</sup> March, 2024, publishing the Insulated Flask, Bottles and Containers for Domestic Use (Quality Control) Order, 2024.
- (4) S.O. 1307(E), dated the 12<sup>th</sup> March, 2024, publishing the Wood Based Boards (Quality Control) Order, 2024.
- (5) S.O. 1365(E), dated the 15<sup>th</sup> March, 2024, publishing the Cookware, Utensils and Cans for foods and beverages (Quality Control) Order 2024.
- (6) S.O. 1377(E), dated the 15<sup>th</sup> March, 2024, publishing the Plywood and Wooden flush door shutters (Quality Control) Order, 2024.

[Placed in Library. For (1) to (6) See No. L.T. 500/18/24]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), issued under Section 16 of the Bureau of Indian Standards Act, 2016:-

- (1) S.O. 5293(E)., dated the 12th December, 2023, publishing the Safes, Safe Deposit Locker Cabinets and key locks (Quality Control) Order, 2023, along with delay statement.
- (2) S.O. 5294(E)., dated the 12th December, 2023, publishing the Hinges (Quality Control) Order, 2023, along with delay statement.
- (3) S.O. 43(E)., dated the 3rd January, 2024, publishing the Electrical Accessories (Quality Control) Order, 2023, along with delay statement.

- (4) S.O. 44(E)., dated the 3rd January, 2024, publishing the Laboratory Glassware (Quality Control) Order, 2023, along with delay statement.
- (5) S.O. 1114(E)., dated the 6th March, 2024, publishing the Air Cooler and Air Filters (Quality Control) Order, 2023.
- (6) S.O. 1124(E)., dated the 7th March, 2024, publishing the Electrical appliance fans (Quality Control) Order, 2023.
- (7) S.O. 1125(E)., dated the 7th March, 2024, publishing the Electrical Appliances for Skin or Hair care (Quality Control) Order, 2023.
- (8) S.O. 1126(E)., dated the 7th March, 2024, publishing the Electrical appliance for domestic clothes washing (Quality Control) Order, 2023.
- (9) S.O. 1128(E)., dated the 7th March, 2024, publishing the Electrical Appliances for Kitchen (Quality Control) Order, 2023.
- (10) S.O. 1142(E)., dated the 7th March, 2024, publishing the Water meters and accessories (Quality Control) Order, 2023.
- (11) S.O. 1152(E)., dated the 7th March, 2024, publishing the Asbestos or Fibre Cement based Products (Quality Control) Order, 2024.
- (12) S.O. 1153(E)., dated the 7th March, 2024, publishing the Gypsum based Building Materials (Quality Control) Order, 2024.
- (13) S.O. 1252(E)., dated the 11th March, 2024, publishing the V-Belt (Quality Control) Order, 2024.
- (14) S.O. 1253(E)., dated the 11th March, 2024, publishing the Electrical Appliances for domestic water heating (Quality Control) Order, 2023.
- (15) S.O. 1512(E)., dated the 22nd March, 2024, publishing the Aluminium and Aluminium Alloy Products (Quality Control) Amendment Order, 2024.
- (16) S.O. 1801(E)., dated the 26th April, 2024, publishing the Copper Products (Quality Control) Order, 2024.
- (17) S.O. 1962(E)., dated the 8th May, 2024, publishing the Telescopic Ball Bearing Drawer Slide (Quality Control) Order, 2024.
- (18) S.O. 2007(E)., dated the 17th May, 2024, publishing the Corrigendum to the Notification No. S.O. 1153(E)., dated the 6th March, 2024.
- (19) S.O. 2112(E)., dated the 28th May, 2024, publishing the Self-Contained Drinking Water Cooler (Quality Control) Order, 2024.
- (20) S.O. 2173(E)., dated the 4th June, 2024, publishing the Bottled Water Dispensers (Quality Control) Order, 2024.
- (21) S.O. 2174(E)., dated the 4th June, 2024, publishing the Precision Roller and Bush Chains, attachments and associated Chains sprockets (Quality Control) Order, 2024.

(22) S.O. 2287(E)., dated the 21st June, 2024, publishing the Cast Iron Products (Quality Control) Order, 2024.

(23) S.O. 2581(E)., dated the 4th July, 2024, publishing the Steel Wires or Strands, Nylon or Wire Ropes and Wire mesh (Quality Control) Order, 2024.

[Placed in Library. For (1) to (23) See No. L.T. 500/18/24]

(C) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. S.O. 32(E)., dated the 2<sup>nd</sup> January, 2024, publishing the Air Conditioner and its related Parts, Hermetic Compressor and Temperature Sensing Controls (Quality Control) Amendment Order, 2023, issued under Section 16 and sub-section (3) of Section 25 of the Bureau of Indian Standards Act, 2016, along with delay statement.

[Placed in Library. See No. L.T. 500/18/24]

(D) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. G.S.R. 312(E)., dated the 5<sup>th</sup> June, 2024, publishing the Calcium Carbide (Amendment) Rules, 2024, under sub-section (4) of Section 29 of the Petroleum Act, 1934.

[Placed in Library. See No. L.T. 502/18/24]

(E) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. S.O. 2644(E)., dated the 5<sup>th</sup> July, 2024, amending import policy condition for items under ITC (HS) code 07019000 of Chapter 07 of ITC (HS), 2022, Schedule - I (Import Policy), issued under Section 3 and Section 5 of the Foreign Trade (Development and Regulation) Act, 1992.

(F) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department of Commerce) Notification No. S.O. 2754(E)., dated the 15<sup>th</sup> July, 2024, amending policy condition of Sl. No. 55 & 57, Chapter 10 Schedule-2, ITC (HS) Export Policy, 2018, issued under Section 3 of the Foreign Trade (Development and Regulation) Act, 1992.

[Placed in Library. For (E) and (F) See No. L.T. 503/18/24]

(G) A copy each (in English and Hindi) of the following Notifications of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade), under sub-section (2) of Section 40 of the National Institutes of Design Act, 2014:-

(1) NIDJ/2024-25/Senate., dated the 24<sup>th</sup> July, 2024, publishing the National Institute of Design, Assam First Ordinance, 2024.

- (2) Senate — 20/07/2023., dated the 26<sup>th</sup> July, 2024, publishing the National Institute of Design, Andhra Pradesh Ordinances, 2024.

[Placed in Library. For (1) and (2) See No. L.T. 501/18/24]

(H) A copy (in English and Hindi) of the Ministry of Commerce and Industry (Department for Promotion of Industry and Internal Trade) Notification No. G.S.R. 339(E)., dated the 21<sup>st</sup> June, 2024, publishing the Boiler (Inquiry, Adjudication and Appeal) Rules, 2024, under sub-section (2) of Section 28A of the Boilers Act, 1923.

[Placed in Library. See No. L.T. 504/18/24]

### Notifications of the Ministry of Agriculture and Farmers Welfare

**कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(A) A copy (in English and Hindi) of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare) Notification No. S.O. 5389(E)., dated the 20<sup>th</sup> December, 2023, publishing the Plant Quarantine (Regulation of Import into India) (Fifteenth Amendment) Order, 2003, issued under sub-section (1) of Section 3 of the Destructive Insects and Pests Act, 1914, along with delay statement.

[Placed in Library. See No. L.T. 504 A/18/24]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Agriculture and Farmers Welfare (Department of Agriculture and Farmers Welfare), under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (1) S.O. 795(E)., dated the 20<sup>th</sup> February, 2024, publishing the Fertiliser (Inorganic, Organic or Mixed) (Control) Amendment Order, 2024.
- (2) S.O. 1202(E)., dated the 11<sup>th</sup> March, 2024, notifying the specifications, as mentioned therein, in respect of Nano Urea fertilizer (liquid) to be manufactured by M/s IFFCO in India for a period of three years from the date of publication of this order in the Official Gazette.
- (3) S.O. 1366(E)., dated the 15<sup>th</sup> March, 2024, authorising the manufacturers, as mentioned therein, of Fermented Organic Manure and Liquid Fermented Organic Manure to sell in bulk directly to farmers for a period of three years from the date of publication of the notification in the Official Gazette.
- (4) S.O. 1718(E)., dated the 16<sup>th</sup> April, 2024, notifying the specifications, as mentioned therein, in respect of Nano Urea (liquid) 16 to be manufactured by M/s IFFCO in India for a period of three years from the date of publication in the